

**ANNUAL REPORT ETC, OF HINDUSTAN COPPER LIMITED CALCUTTA AND INDIAN IRON AND STEEL COMPANY LIMITED, CALCUTTA**

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) (i) Review by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1982-83.
- (ii) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-7494/83]
- (2) (i) Review by the Government on the working of the Indian Iron and Steel Company Limited, Calcutta for the year 1982-83.
- (ii) Annual Report of the Indian Iron and Steel Company Limited, Calcutta for the year 1982-83 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT-7495/83]

**NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 AND ORDERS ISSUED UNDER DEFENCE AND INTERNAL SECURITY OF INDIA RULES, 1971**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :-

- (i) The Indian Forest Service (Appointment by Competitive Examination) Third Amendment Regulations, 1983 published in Notification No. G.S.R. 886 (B) in Gazette of India dated the 12th December, 1983.
- (ii) The Indian Administrative Service (Pay) Sixth Amendment Rules, 1983 published in Notification No. G.S.R. 962 in Gazette of India dated the 10th December, 1983.
- (iii) The Indian Administrative Service (Fixation of Cadre Strength) Ninth Amendment Rules, 1983 published in Notification No. G.S.R. 931 in Gazette of India dated the 10th December, 1983.  
[Placed in Library. See No. LT-7496/83]

- (2) A copy each of 78 Orders (Hindi and English versions) issued under the Defence and Internal Security of India Rules, 1971 from 1st January 1975 onwards.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the Above Orders.  
[Placed in Library. See No. LT-7497/83]

**ANNUAL REPORT ETC. OF INSTITUTE OF HOTEL MANAGEMENT CATERING AND NUTRITION, NEW DELHI, INSTITUTE OF HOTEL MANAGEMENT CATERING TECHNOLOGY AND APPLIED NUTRITION, BOMBAY ETC. ETC.**

THE MINISTER OF PARLIAMANTARY AFFAIRS, SPORTS AND WORKS